

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 128 of 2014

Dated : 18th August, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Ltd. & Ors. Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh
Mr. D.V. Raghu Vamsy

ORDER

The Appellant has already finished his arguments. The Appeal is being fixed for arguments of the Respondent's side. There is a request for adjournment on behalf of the Respondents saying that the Counsel is busy in the matter of Supreme Court.

Accordingly, post the matter for further hearing on **27.08.2015**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

mk/dk